

30

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

T.P No. 142/KB/2016
(C.P-31/2003)
CA.No.200/2015

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 13th October 2017, 10.30 A.M


Name of the Company	Shri Binod Kumar Kasera -Versus- Nandlal & Sons Tea Traders Pvt Ltd. & Ors.		
Under Section	397/398 O & M		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

ORDER

No one from either side responded.

List on 20-11-2017 for hearing


(Jinan KR)
Member(J)


(Vijai Pratap Singh)
Member(J)